



HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 12370 of 1982

Jant Singh

.....Petitioner(s)

Versus

D.D.C. And Others

.....Respondent(s)

Counsel for Petitioner(s)	:	J.S.Tomar
Counsel for Respondent(s)	:	SC

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. Cases listed under heading of "oldest pending cases for priority hearing" are being revised.
2. Nobody is present to press this writ petition.
3. Learned Standing Counsel for the State-respondents is present.
4. The writ petition is dismissed for want of prosecution.

(Chandra Kumar Rai,J.)

January 28, 2026

PS*